

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 116 of 2011.

Dated: 24th July, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
 Hon'ble Mr. V. J. Talwar, Technical Member**

**North Eastern Electricity Supply Co.
Of Orissa Ltd. & Anr.**

.... Appellant (s)

Versus

O.E.R.C. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

**Counsel for the Respondent(s) : Mr. R.K. Mehta for GRIDCO
 Mr. Satish Mishra & Ms. Rajdipa
 Behura for OERC**

ORDER

On the prayer of learned counsel for both the parties, matter is adjourned to **7th August, 2012** for reporting compliance.

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

